

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No.222 of 2013

Dated : 25th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Lanco Kondapalli Power Ltd.Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Srivastava
Ms. Prerna Priyadarshini

Counsel for the Respondent(s) : Mr. Anand K Ganesan
Ms. Swapna Seshadri for R-2-7

ORDER

At the request of the learned counsel for the Respondent, post the matter for further hearing on **13th December, 2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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